

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2223
ANSWERED ON:07.12.2005
ACCIDENTAL/UNAUTHORISED USE OF NUCLEAR WEAPONS
Panda Shri Prabodh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of the agreements signed between India and Pakistan during October 2005;
- (b) whether the Union Government has proposed signing of MoU on measures to reduce the risks of accidental or unauthorised use of nuclear weapons under the control of both countries;
- (c) if so, whether Pakistan has accepted the proposal; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) During former EAM's visit to Pakistan from 2-5 October 2005, India and Pakistan signed the Agreement on Pre-Notification of Flight Testing of Ballistic Missiles and a Memorandum of Understanding (MoU) on Establishment of a Communication Link between the Pakistan Maritime Security Agency and the Indian Coast Guards. The Agreement on Pre-Notification of Flight Testing of Ballistic Missiles commits both sides to pre-notify in a structured format flight-testing of ballistic missiles, with the objective of enhancing mutual confidence and engendering predictability and transparency of intent.

(b) - (d) In pursuance of the MoU of 21 February 1999 regarding measures for promoting peace and security between India and Pakistan, which inter alia provided for undertaking national measures to reduce the risks of accidental or unauthorized use of nuclear weapons under their respective control, India has handed over a draft of a proposed agreement to Pakistan at the third round of India-Pakistan Expert Level Dialogue on Nuclear Confidence Building Measures held in New Delhi on 5-6 August 2005 under the framework of the Composite Dialogue. India and Pakistan have agreed to have the third round of the Composite Dialogue from January to July 2006.